

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No252

CP(CAA)/27(AHM)2023 in CA(CAA)/4(AHM)2023

Proceedings under Section 230-232 of
Co. Act, 2013

IN THE MATTER OF:

Arved Ajwa Theme Park Private Limited
(Resulting Co.)
Cube Construction Engineering Limited
(Demerged Co. 1)
Sancube Infra Projects Private Limited
(Demerged Co. 2)
Merit Sales Private Limited
(Transferor Co. 1)
Blackberry Ventures Private Limited
(Transf

.....Applicant

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa Adv.

ORDER

Learned counsel Mr. Ravi Pahwa appeared for the petitioner.

Heard, reserved for orders.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)